According to the available records, S/Shri Naraian Rao Tope, Shankar Rao Tope and Raghunath Rao Tope, the descendents of late Shri Tantya tope had been sanctioned political pension of Rupees fifty per month in 1959. In addition, the great grandson of late Bahadur Shah Zafar, Shri Mirza Mohd. Bedar Bakht and his widow Smt. Sultana Begum were also sanctioned political pension. The political pension of Rupees four hundred per month sanctioned to Smt. Sultana Begum w.e.f. 1st August, 1980 was enhanced to Rupees six thousand per month in January, 2010. In terms of Central Swatantrata Sainik Samman Pension Scheme, 1980, on death of a freedom fighter, the surviving spouse who is not a Central Samman pensioner, unmarried and unemployed daughters (up to maximum three) and parents of the deceased freedom fighter are eligible for dependent family pension.

## Facilities violating jail manual to high profile prisoners in Tihar jail

- 401. SHRI M.P. ACHUTHAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that high profile prisoners lodged in Tihar Jail and accused of big scams like 2G Scam, Commonwealth Games scam etc. were provided various facilities violating the jail manual and jail codes;
  - (b) if so, the details thereof;
  - (c) whether Government had conducted any inquiry to the incident;
  - (d) if so, the details thereof;
  - (e) whether Government had taken any action against the erring officials; and
  - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) The government of NCT OF Delhi has intimated that on the basis of a news report regarding the surprise visit of Inspecting Judge to the jail on 30.06.2011, an enquiry was conducted by the Department which prima facie established the following against the instructions:

- (i) An accused was sitting in the Office of a Jail staff where he was served tea;
- (ii) A convict was unlocked for offering prayer in temple near his ward; and
- (iii) The Ward no. 15 was unlocked and the prisoners were made to stand outside their cell so that the Visiting Judge may interact with them.

(e) and (f) Action has been taken against the concerned officers for violating the relevant instructions. Three officials have been placed under suspension. Besides this, an officer has been relieved of his duties of Prison Department w.e.f. 01.07.2011.

## Multiple agencies hurting war on terror

- 402. SHRI MAHENDRA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that multiplicity of agencies is hurting war on terror;
- (b) what is the role of National Investigation Agency in the wake of terrorist attack and what are the responsibilities of State investigation agencies;
- (c) how the work of multiple agencies is being coordinated and whether the NIA has regional presence; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) to (d) No, Sir. 'Police' and 'Public Order' are State subjects as per the Constitution of India. However, there exist coordination mechanism in Intelligence Bureau at the Central and State level to facilitate regular coordination between Intelligence Bureau and other Central and State security and intelligence agencies. There also exists a mechanism for exchange of information between Indian Intelligence agencies and their foreign counterparts.

At the Centre, NETGRID and the National Investigation Agency (NIA) have also been created.

In case of a terrorist attack which is being investigated by the State Police, the NIA provides investigative and intelligence support. In case where the investigations are entrusted to NIA by the government, the NIA investigates the cases in partnership with the state investigative & intelligence agencies to bring the case to a logical conclusion.

The NIA has regional offices at Hyderabad and Guwahati along with a central office at New Delhi.

## Crimes against women in Delhi

403. SHRI MAHENDRA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state: